## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1714 ANSWERED ON:30.11.2009 SCHEMES FOR AGRICULTURAL LABOURERS WORKERS Joshi Shri Mahesh;Mahato Shri Narahari;Roy Shri Nripendra Nath;Tirkey Shri Manohar

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of agricultural labourers/ workers in unorganized sector living Below Poverty Line (BPL) at present in the country, Statewise;

(b) the details of schemes/programmes implemented or to be implemented for welfare and upliftment of all agricultural labourers/workers during each of the last three years and the current year;

(c) the number of persons benefited by such schemes/programmes during the said period, State-wise, year-wise and scheme/ programme-wise;and

(d) the funds allocated, released and utilised under such schemes/programmes during the said period, State-wise, year-wise and scheme/programme-wise?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): Occupation-wise data of Below Poverty Line (BPL) families is not available.

(b) to (d): With a view to providing death and disability cover to rural landless households, the 'Aam Aadmi Bima Yojana' has been launched on 2nd October, 2007. Under the scheme, the head of the family or one earning member in the family is insured. The Central Government bears 50% of the premium of Rs. 200/- per year per person and the remaining 50% of the premium is borne by State Government. The benefits under the scheme include Rs.30,000 in case of natural death; Rs.75,000 in case of death due to accident or total permanent disability due to accident. In case of partial disability due to accident, the insurance cover would be Rs. 37,500. The children of beneficiaries of AABY studying in classes 9th to 12th standard are eligible to a scholarship @ Rs.300/- per quarter per child. A statement showing State-wise coverage under Aam Admi Bima Yojana and claims settled with amount as on 30.09.2009 is annexed.